

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1963

ANSWERED ON:01.12.2009

LICENCE TO HOTELS

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**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the total number of hotels/guest houses running in the National Capital Territory (NCT) of Delhi;
- (b) the total number of hotels/guests houses holding/not holding valid licenses issued by the Municipal Corporation of Delhi/ New Delhi Municipal Council/Deputy Commissioner of Police;
- (c) the total number of persons who applied for licenses to open hotels/guest houses in the NCT of Delhi during each of the last three years;
- (d) the total number of licenses approved/pending during the said periods; and
- (e) the time by which all the licenses are likely to be issued?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): Presently 1226 Hotels/Guest Houses are running in Delhi. 878 Hotels/Guest houses are holding valid licenses and 52 are without licenses.

A total number of 479 applications were received during the year 2006, 2007, 2008 & 2009 (up to 31.10.2009). Details of which are given below:

Year	No of persons who applied for license
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2006	60
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2007	124
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2008	130
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2009 (up to 31.10.2009)	165
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Total	479
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A total number of 419 licenses were granted and 348 applications are pending during the said period (up to 31.10.2009)

Licenses are issued by the Licensing Branch of Delhi Police only after the completion of requisite formalities such as clearance reports from Local Police & Traffic Police, NOCs from Delhi Fire Service and Health Trade License from MCD/NDMC/DCB.